

(ii) Annual Report of the Jessop and Company Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—8025/84].

Reviews on the Working of and Annual Reports of National Mineral Development Corporation Ltd., Hyderabad for 1982-83 and Sponge Iron India Ltd, Hyderabad for 1982-83 and two Statements for Delay in Laying the Papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1982-83.

(ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—8026/84].

(b) (i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1982-83.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1982-83 along with Audited Accounts and the comments of the

Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—8027/84].

MR. SPEAKER: The Home Ministry's Demands are under discussion. You can raise any point regarding Home Affairs, including law and order. It should be done. Why can't you do it?

श्री अटल बिहारी वाजपेयी (नई दिल्ली): लेकिन हम लोग तो बोल चुके हैं अब जो नई घटनायें हुई हैं, उनको कैसे रखें ?

अध्यक्ष महोदय: वाजपेयी जी, अगर आप चाहते हैं कि दूसरे कामों को बन्द कर दूँ, तो मुझे कोई ऐतराज नहीं है।

श्री राजेश कुमार सिंह: (फिरोजाबाद): आप हमारी बात को सुन लीजिये...

अध्यक्ष महोदय: कोई फायदा नहीं है।

श्री राजेश कुमार सिंह: मिण्डरावाले को क्यों गिरफ्तार नहीं किया जाता है? रोजाना लोग मारे जा रहे हैं। मंत्री जी बार-बार हाउस को एशोर कर देते हैं, लेकिन कोई कार्यवाही नहीं होती है...

SHRI SATYASADHAN CHAKRABORTY: \*\*

MR. SPEAKER: I am not going to get into it. Not allowed. I have not allowed him.

(Interruptions)\*\*

श्री चन्द्रपाल शैलानी (हाथरस): अध्यक्ष जी, मैंने आपको नोटिस दिया है—आंध्र प्रदेश में..... \*\*

MR. SPEAKER: Not allowed. लिखकर दे दीजिये।

श्री चन्द्रपाल शैलानी: मैंने लिख कर दिया है।

\*\*Not recorded.